

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated:** 04.09.2024

**No. 823 A:** In exercise of the powers conferred under Sub- Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / corresponding section of *Bharatiya Nagarik Suraksha Sanhita*, 2023, the High Court is pleased to confer upon the Civil Judges (Junior Division) named in column no.2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class also for the district noted against their names in column no. 3 of the table.

<b>Sl. No.</b>	<b>Name of the Officers with designation and present place of posting along with Judgeship / Station</b>	<b>Name of the District</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>
1.	Sri Pawan Kumar Chaudhary, Civil Judge (Junior Division), Paliganj	Patna
2.	Sri Prashant Kumar, Civil Judge (Junior Division), Baisi	Purnea

**By order of the High Court**

**Sd/-P. K. Malik**

**Registrar General**

**Memo No.** 69023 - 69048 / **Dated, Patna the** 04.09.2024

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / O.S.D., Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The District and Sessions Judges, Patna / Purnea for information **(and communication to the officer concerned).**

**The officers aforesaid shall take up Civil and Criminal Cases proportionately in such a way that their disposal of Civil and Criminal matters must be in the ratio of 70:30, otherwise they will suffer penalty.)**

**(-) For D. Js. concerned only.**

**By order of the High Court**

**Registrar General**